

13.35 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-THIRD REPORT

SHRI G. G. SWELL (Autonomous Districts): I present the Forty-third Report of the Committee on Private Members' Bills and Resolutions.

CORRECTION OF ANSWER TO STARRED QUESTION NO. 332 DATED 14-3-1974 RE. SETTING UP OF INDUSTRIES IN BIHAR IN PUBLIC SECTOR

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): I beg to lay on the Table a statement (i) correcting the answer given on the 14th March, 1973 to Starred Question No. 332 by Shri Ishwar Chaudhry regarding setting up of industries in Bihar in Public Sector, and (ii) giving reasons for delay in correcting the answer.

STATEMENT

The reply to starred question No. 332, answered in Lok Sabha on 14th March, 1973 regarding setting up of industries in Bihar in Public Sector, was framed on the basis of information then available. As information and connected clarifications subsequently received from the Ministry of Food & Agriculture, (Department of Food) on 22-5-74, have brought to light new factories in Bihar, the reply is corrected to read as follows:

- (a) During 1973-74 there was a proposal to set up two modern rice mills at Champatia and in Purnea in Bihar State.
- (b) The Modern Rice Mill in Champatia will be within Champaran District of Bihar with a capacity of 4 tonnes Paddy per hour. This mill is based on modern technology

माननीय सदस्य ने धमरीका की गुप्तचर एजेन्सी का हवाला दिया और कहा कि मिशनरी लोगों के अन्दर भी ऐसे लोग हैं जो अलगाव की भावना को प्रोत्साहित कर रहे हैं। अब श्रीमान, यह बात हो सकती है कि जा संसार में महान शक्तियां हैं उनके गुप्तचर लोग होंगे हमारे यहाँ भी होंगे, और जगह भी होंगे जिन को हम पहचानें नहीं हैं उनको पकड़ने हैं नहीं तो वह जरूर काम करते होंगे लेकिन उस की वजह से हमारी नीति में कोई अन्तर नहीं हो सकता-। हाँ मिशनरी लोगों ने आजादी में पहले एक तरह के अलगाव का प्रभाव डाला, लेकिन जैसा सदस्य ने स्वयं कहा, वह लोग कुछ अच्छे शिक्षा काम भी करते हैं, जैसे जो मर्यादा और सत्ता चलाते हैं। लेकिन जहाँ कोई खराबी का काम करते हैं वह। हम उन को रोकते हैं और कोई गलत काम नहीं करने देते हैं।

अन्त में उन्होंने यह कहा कि हम किसी बहाने में मुख्यमंत्री को या शासन को दृष्टान्त चाहते हैं। यह ता बहुत ही अनिश्चित बात बंद कर रहे हैं। जब हमारे पास ऐसे प्रतिकार थे और ता ऐह आंदोलन की बर्तित समस्या हो रही थी सर्वानर कुछ भी निश्चय अपनी जिम्मेदारी पर कर सकते थे लेकिन यद्यपि चुनाव बाद उनके पास सम्पूर्ण वर्तमान नहीं थी शायद माननीय सदस्य को मान्य नहीं है तथापि कुछ निर्देशों के साथ उनके साथ आ गये हैं उनको। उनको उनके दल का दो मतों का बहुमत प्राप्त हो गया। तब उन के नेता को मुख्य मंत्री माना गया। हम में किसी तरह का कोई हिंसा नहीं लिया, न हमारी कोई इच्छा है। अविष्य में कोई बात हो जाय तो उस में हमारा कुछ हाथ नहीं होगा। हम चाहते हैं कि इन छोटे राज्यों में बर्ही के लोग, मिल कर शासन चलावे और जो हिंसा का वातावरण है उस को समाप्त करें।

in rice milling. The mill in Purnea also will have the same capacity and is based on modern technology in rice milling.

13.36 hrs.

STATEMENT RE. DECISION OF GOVERNMENT ON THE RECOMMENDATIONS OF THE TARIFF COMMISSION ON THE CEMENT INDUSTRY

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM) Sir, I lay on the Table a Statement regarding decision of the Government on recommendations of the Tariff Commission on the Cement Industry.

STATEMENT

The last enquiry by the Tariff Commission into the price structure of the cement industry was in 1961, since the last enquiry, there have been significant changes in the circumstances of the industry. In April 1972, the Tariff Commission was requested to undertake a comprehensive review of the industry with a view to ensure the development of the cement industry in a measure and in a manner that would enable the requirements (including exports) to be met adequately at a minimum cost to the economy. The Commission had also been requested to make recommendations of an interim nature pending the submission of their final report.

In March 1973, the Commission made an interim report which was limited to an assessment of the increase in costs to be provided for as immediate relief to the industry. The Commission recommended a uniform increase of Rs 10 per tonne for all the units in production. These recommendations were accepted by the Government with effect from the 15th September, 1973.

In April 1974, the Commission submitted their final report. The report has since been examined by the Government. A copy each of the Tariff Commission's Report 1974 together with a copy of the Government's Resolution containing the decision of the Government on the recommendations of the Commission, are placed on the Table of the House as required under Section 16(2) of the Tariff Commission Act 1951. (Placed in Library See No. LT-8097/74).

Under the provisions of the Tariff Commission Act, the report of the Tariff Commission, along with the decisions of Government thereon, is required to be placed on the Table of the House within a period of three months from the date of receipt of the report or within seven days from the commencement of the Session, which in this case means before 28th July 1974. The delay of a few days has been due to the time taken for the necessary detailed examination and consultations on some of the major issue underlying the recommendations of the Tariff Commission.

The Hindi version of the Report is not yet ready. It will be laid on the Table of the House as soon as possible.

SHRI S. M. BANERJEE (Kanpur): My objection is this. I do not know what explanation Shri C. Subramaniam has given. But it is surprising that the Minister makes a statement correcting the answer given on 14th March, 1973 after about one year and five months, in the month of August, 1974. By now, copies of the proceeding would have been printed and sold away. I do not know who was the Minister at that time. But I would like to submit that some precaution should be taken to issue the correction early; when something is pointed out to the Minister, he should come out with the correction within one month or two months or at least six months and not after one year and five